

**(ii) Regarding resumption of functioning of Immigration Office and other related issues pertaining to Raiganj Parliamentary Constituency**

**SUSHRI DEBASREE CHAUDHURI (RAIGANJ):** I would like to draw the kind attention of the Hon'ble External Affairs Minister towards some issues relating to Raiganj Parliamentary Constituency in West Bengal. The Proposed Land Port situated at Village & PO: Radhikapur, PS: Raiganj, District Uttar Dinajpur is under process. At the time of COVID pandemic situation, existing immigration point has been temporarily closed which is situated near Radhikapur Railway Station and proposed Land Port. Now, the Bangladeshi counterpart of business community is eagerly waiting for opening of the Land Port for their imports as border is situated nearby Birol Border Town in Bangladesh and it would be much easier, cheaper and smoother for business and transport community for both sides. Hence, I urge upon the Union Government to (i) to resume the functioning of Immigration Office at Radhikapur, District, Uttar Dinajpur; (ii) construction of roads in Indian side for import and export by road at Radhikapur, District Uttar Dinajpur; (iii) construction of roads at no man's land at Radhikapur Border, District Uttar Dinajpur (wherein the road on the opposite side is ready); and (iv) installation of Excise and Other Statutory Offices at Radhikapur, District Uttar Dinajpur for the benefit of the business community.